Written Answers to

[4 August, 2016] Unstarred Questions 365

ICDS in Andhra Pradesh

2135. SHRI C.M. RAMESH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of Annual Programme Implementation Plan (APIP) of ICDS in Andhra Pradesh in the last three years and the current year, year-wise;

(b) the status of implementation of APIP of ICDS in Andhra Pradesh in the last three years, year-wise and component-wise; and

(c) whether it is a fact that no money has been given for construction of Anganwadi Centres (AWCs) in Andhra Pradesh in 2015-16 and if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) The year-wise details of amount approved in Annual Programme Implementation Plan (APIP) of ICDS for Andhra Pradesh in the last three years and the current year is as under:

- (i) 2013-14 ₹ 139381.11 lakh (Gol Share)
- (ii) 2014-15 ₹ 146774.75 lakh (Gol Share)
- (iii) 2015-16 ₹ 65556.67 lakh (Gol Share)
- (iv) 2016-17 ₹ 66320.80 lakh (Gol share)

(b) The status of implementation of APIP of ICDS in Andhra Pradesh in the last three years, year-wise and component-wise is given in the Statement (*See* below).

(c) No Sir. An amount of ₹ 1576.80 lakh was released as first instalment to Andhra Pradesh during 2015-16 (50% Government of India share) for Construction of 2628 Anganwadi Centres in convergence with MGNREGS.

Statement

The status of implementation of APIP of ICDS in Andhra Pradesh

Components	Expenditure Reported by State Govt. 2013-14	Expenditure Reported by State Govt. 2014-15	Expenditure Reported by State Govt. 2015-16
1	2	3	4
Salary on actual basis	13994.8	14940.19	10286.70

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1	2	3	4
Honorarium	41525.25	26663.56	16173.74
POL	128.07	129.95	142.80
Hiring of Vehicles	598.24	418.35	271.12
Rent	2062.24	5631.33	3421.72
Contingencies	2926.54	10353.98	4484.21
Flexi fund	731.27	723.87	686.58
IEC	1519.77	397.44	536.34
Medicine Kits	858	487.87	Not reported
PSE Kits	3817.43	1178.57	Not reported
Monitoring / Stationery	1549.5	2543.84	533.69
Uniforms / Batch	848.63	396.86	Not reported
SNP (including state share)	95882.08	71849.34	61611.54
Construction-up- gradation	Not reported	2331.38	6108.02
Total	166441.82	138046.53	104256.46

[RAJYA SABHA]

Unstarred Questions

366 Written Answers to

Slow rate of decrease in child marriages

2136. SHRIMATI KANIMOZHI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is aware of the recent survey conducted by an NGO called Child Rights and You, that indicated a slow rate of decrease in child marriages;

(b) whether it is a fact that there are contradictory clauses in the Protection of Children from Sexual Offences Act, 2012 and the Indian Penal Code (IPC) which acts as an hindrance in tackling child marriages; and

(c) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) There is no such information on the survey with the Ministry of Women and Child Development.